

†[Report of the Committee on un-authorised colonies in Delhi

908. SHRI PRAKASH VIR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to refer to the answer to Starred Question No. 757 given in the Rajya Sabha on the 28th August, 1974 and state:

(a) whether the high level committee set up for regularising un-authorised colonies in Delhi, has submitted its report; and

(b) if so, what are the details thereof?]

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री मोहन धारिया): (क) जा, नहीं।

(ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA):

(a) No, Sir.

(b) Does not arise.]

Starvation Deaths in Assam

909. SHRI MONORANJAN ROY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Union Minister of State for Information and Broadcasting, Shri I. K. Gujral in a recent statement in Shillong stated that stories of starvation deaths in Assam were highly exaggerated; and

(b) if so, what is the exact number of starvation deaths during the current year in that State?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) In a Press Conference

held at Shillong on September 25, 1974; the Union Minister of State for Information and Broadcasting, while replying to some questions expressed the view that there were no reports of starvation deaths with the State Government.

(b) Does not arise.

Pakistan's objection to the establishment of Hydro-electric Project in Kashmir

910. SHRI SHYAMLAL GUPTA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that Pakistan has objected to the design of an Indian Hydro-Electric Project on the Chenab River in Jammu and Kashmir;

(b) if so, the details thereof; and

(c) what is Government's reaction?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH):

(a) to (c). Pakistan has raised question regarding some aspects of the design of the proposed Hydro-Electric Plant on Chenab River not being in conformity with the Indus Waters Treaty requirements. However, India's view is that the design of the proposed plant is in conformity with the criteria laid down in the Treaty.

कच्छ और सौराष्ट्र के रेतीले क्षेत्रों में घास उगाने के लिये इजराइल का प्रस्ताव

911. श्री ओउम् प्रकाश त्यागी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इजराइल के कृषि वैज्ञानिक रेगिस्तानी क्षेत्रों में एक